NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/37/2017

NAME OF THE APPLICANT

: STANLEY ENGINEERED FASTENING INDIA PVT LTD

UNDER SECTION

: 441

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M/s. Conscientia Law Associatio

K.v. Omprakash. 5. Yasar Arafalli.

Counsel for the Petitioner

ORDER

Shri S Yasar Arafalli, counsel for petitioner present and submitted his arguments. Order is reserved.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

bc